SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 37642/2023

(Arising out of impugned final judgment and order dated 12-04-2023 in CRWJC No. 2430/2018 passed by the High Court of Judicature at Patna)

SHAILESH KUMAR

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(FOR ADMISSION, IA No. 196440/2023 - CONDONATION OF DELAY IN FILING, IA No. 196437/2023 - EXEMPTION FROM FILING O.T., IA No. 196436/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No. 196438/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date: 02-02-2024 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Petitioner-in-person (N/P)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner, who appears in person, is not present.

The matter was listed on 10.11.2023 and also on 12.12.2023.

However, none had appeared. On two dates, no adverse orders were passed.

The special leave petition is dismissed in default.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN) ASSISTANT REGISTRAR